

**MOST IMMEDIATE
ASSEMBLY QUESTION**

**GOVERNMENT OF N.C.T. OF DELHI
REVENUE DEPARTMENT: PARLIAMENT CELL
5, SHAM NATH MARG, DELHI-110054**

No. F.11/1672/DC/PC/VS/2021/ 603

Dated: 02-01-2022

To

The Dy. Secretary (Question Cell)
Delhi Legislative Secretariat,
Old Secretariat Delhi-110054

**Sub: Reply to Vidhan Sabha Starred Question No. 13 fixed for 03.01.2022 raised by
Hon'ble MLA Sh. Raj Kumar Anand.**

Sir,

Please find enclosed herewith the 100 copies of the reply in respect of above said question for further necessary action at you end.

This issues with the prior approval of Competent Authority.

Yours faithfully

Encl.: As above.

(ANIL SIROHI)
SUB DIVISIONAL MAGISTRATE-III (HQ)

ANIL SIROHI
SDM (HQ)
Revenue Department
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhi-110054

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय मंडलायुक्त (राजस्व)
संसदीय शाखा,
5, शाम नाथ मार्ग, दिल्ली।

तारांकित प्रश्न संख्या : 13

राजस्व विभाग

दिनांक 03.01.2022

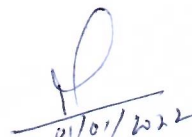
प्रश्नकर्ता का नाम : माननीय विधायक श्री राज कुमार आनंद जी
क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगे कि :

क्र.सं.	प्रश्न	उत्तर
क)	मुख्यमंत्री तीर्थ यात्रा योजना का विवरण क्या है;	पत्र क्रमांक F.3/3/2017/GAD/CN/231-241 दिनांक 12/01/2018 (प्रतिलिपि संलग्न) के द्वारा प्रेषित कैबिनेट निर्णय संख्या-2543 दिनांक 09.01.2018 के अनुसार "मुख्यमंत्री तीर्थ यात्रा योजना" के मानदंड निम्नलिखित हैं:- (i) यह योजना वरिष्ठ नागरिकों के लिए लागू है। जिन्होंने योजना के अंतर्गत लाभ प्राप्त करने के लिए आवेदन जमा करने वाले वर्ष में 1 जनवरी को 60 वर्ष की आयु पूरी कर ली है। (ii) 21 वर्ष से अधिक आयु के एक परिचारक को वरिष्ठ नागरिक के साथ जाने की अनुमति है। (iii) पात्रता को सुनिश्चित करने के लिए कोई आय का मानदंड नहीं है। (iv) आवेदक के निर्वाचन क्षेत्र में निवास के संबंध में क्षेत्र के विधायक से एक प्रमाण-पत्र अनिवार्य है। इसके अलावा, आवेदक को भारत निर्वाचन आयोग द्वारा जारी मतदाता पहचान पत्र भी संलग्न करना होता है। मुख्यमंत्री तीर्थ यात्रा के अंतर्गत निम्नलिखित मार्ग सम्मिलित हैं- 1. दिल्ली-करतारपुर साहिब कॉरिडोर-दिल्ली (05 दिन) 2. दिल्ली-वेलंकन्नी नागपट्टिनम (तमिलनाडु)-दिल्ली (04 दिन) 3. दिल्ली-मथुरा,वृंदावन-आगरा-फतेहपुर सीकरी-दिल्ली (05 दिन) 4. दिल्ली-हरिद्वार ऋषिकेश-नीलकंठ-दिल्ली (04 दिन) 5. दिल्ली-अजमेर-पुष्कर नाथद्वारा- हल्दीघाटी-उदयपुर-दिल्ली (06 दिन) 6. दिल्ली-अमृतसर वाघा बॉर्डर-आनंदपुर साहिब-दिल्ली (04 दिन) 7. दिल्ली-वैष्णो देवी जम्मू-दिल्ली (05 दिन)

01/01/2022

		8. दिल्ली-रामेश्वरम-मदुरै-दिल्ली (08 दिन) 9. दिल्ली-तिरुपति बालाजी-दिल्ली (07 दिन) 10. दिल्ली- द्वारकाधीश- नागेश्वर- सोमनाथ- दिल्ली (06 दिन) 11. दिल्ली- जगन्नाथपुरी- कोणार्क- भुवनेश्वर- दिल्ली (07 दिन) 12. दिल्ली-शिरडी-शनि शिंगलापुर- त्र्यंबकेश्वर- दिल्ली (05 दिन) 13. दिल्ली-उज्जैन-ओंकारेश्वर-दिल्ली(06 दिन) 14. दिल्ली-बोधगया-सारनाथ-दिल्ली (06 दिन) 15. दिल्ली-अयोध्या-दिल्ली (04 दिन) इस यात्रा का सम्पूर्ण व्यय दिल्ली सरकार द्वारा वहन किया जा रहा है। इस यात्रा के लिए डीटीटीडीसी द्वारा निर्धारित दरों में ट्रेन/बस का किराया, ठहरने व भोजन पर होने वाला व्यय सम्मिलित है। डीटीटीडीसी से प्राप्त सूचना के अनुसार, मुख्यमंत्री तीर्थ यात्रा योजना के लिए दिल्ली सरकार द्वारा डीटीटीडीसी को कुल 81,45,00,000/- रुपये (इक्यासी करोड़ पैंतालीस लाख) रुपये वित्त वर्ष 2018-2019 तक स्वीकृत किए गए थे, जिसमें से कुल 66,92,03,448 रुपये/- (छियासठ करोड़ बानवे लाख तीन हजार चार सौ अड़तालीस रुपये) वित्त वर्ष 2020-2021 तक व्यय किए गए हैं। यात्रा शुरू होने से अब तक कुल 37,975 यात्री इस यात्रा का लाभ उठा चुके हैं।
ख)	क्या यह सत्य है कि सारनाथ तथा बोध गया जैसे बौद्ध तीर्थस्थलों को भी इस योजना में सम्मिलित किया गया है;	जी हाँ, सम्मिलित किया गया है।
ग)	यदि हाँ, तो उसका विवरण; और	दिल्ली-बोधगया-सारनाथ-दिल्ली रूट की यात्रा की अवधि 06 दिन की है। इससे सम्बन्धित कैबिनेट निर्णय संख्या 2723 दिनांक 30.07.2019 की प्रति संलग्न है।
घ)	इस यात्रा सुविधा का लाभ उठाने के लिए पंजीकृत होने वाले बौद्ध तीर्थयात्रियों की संख्या?	इस यात्रा सुविधा का लाभ उठाने के लिए 471 आवेदन प्राप्त हुए जिसके अंतर्गत 883 तीर्थयात्री परिचारक सहित पंजीकृत हुए।

इसकी स्वीकृति सक्षम प्राधिकारी से प्राप्त कर ली गई है।


 01/01/2022
 (अनिल सिरोही)
 उपमण्डलीय दण्डाधिकारी-3 (मु०)
 ANIL SIROHI
 SDM (HQ)
 Revenue Department
 Govt. of NCT of Delhi
 5, Sham Nath Marg, Delhi-54

CONFIDENTIAL
UNCLASSIFIED

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(COORDINATION BRANCH)
DELHI SECRETARIAT, 110001 STATE, NEW DELHI

Dated: 12.01.2018

No. F 3/3/2017/GAD/CN/171-277

CABINET DECISION NO. 2543 DATED 09.01.2018

Subject: Mukhyamantri Tirth Yatra Yojana.

12 JAN 2018

Decision: The Council of Ministers considered the note of Secretary (Revenue) and approved the proposal contained in para 7 of the said Note, subject to the following:

SDM (HQ-VI)

Doc. No. 2437
Date 15/01/18

- (i) The scheme will be applicable for senior citizens who have completed 60 years of age as on 1st January in the year in which the application for availing benefit under this scheme is submitted.
- (ii) One attendant above the age of 21 years will be permitted to accompany the senior citizen.
- (iii) There will be no income criteria to ascertain eligibility.
- (iv) A certificate from the area MLA regarding the residence of the applicant in the MLA's constituency will be mandatory. In addition, the applicant will also have to attach the voter ID issued by the Election Commission of India.

Deputy Commissioner (HQ.)
Revenue Department

15 JAN 2018

363

Diary No.

--Sd/--

(Anshu Prakash)

Secretary to the Cabinet

Dated: 12.01.2018

No F 3/3/2017/GAD/CN/231-240

1. Pr. Secretary to Lt. Governor, Delhi.
2. Spl. Secretary to the Chief Minister, Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Labour, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
7. Secretary to Minister, Tourism, Govt. of NCT of Delhi.
8. Secretary to Minister, Transport, Govt. of NCT of Delhi.
9. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS
10. OSD to Chief Secretary, Govt. of NCT of Delhi.
11. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation
12. Guard file

(Ashok Kumar)

Spl. Secretary (GAD)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, 1 P. ESTATE, NEW DELHI

No F 3/3/2018/GAD/CN/ 2625-2631

Dated 31-7-2019

TABLED ITEM

CABINET DECISION NO. 2723 DATED 30.07.2019

Subject : Mukhyamantri Tirath Yatra Yojna- modifications reg.

Decision: The Council of Ministers considered the note of Minister (Revenue) and approved the proposal contained in para 5 of the Cabinet Note. It was also approved to add Delhi-Bodh Gaya-Sarnath as another yatra route, the duration of the yatra may be appropriately decided by the Minister. Further, Revenue Department was directed to ensure 360 degree wide publicity of the salient features of Mukhyamantri Tirath Yatra Yojna and the yatra routes covered thereunder.

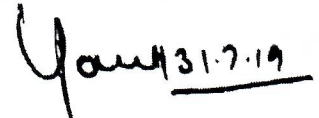
--Sd/--

(Vijay Kumar Dev)
Secretary to the Cabinet

No F 3/3/2018/GAD/CN/ 2625-2634

Dated: 31-7-2019

- 1 Pr. Secretary to Lt. Governor, Delhi.
- 2 Addl. Secretary to the Chief Minister, Delhi.
- 3 Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
- 4 Secretary to Minister, Labour, Govt. of NCT of Delhi.
- 5 Secretary to Minister, Health, Govt. of NCT of Delhi.
- 6 Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
- 7 Secretary to Minister, Social Welfare, Govt. of NCT of Delhi.
- 8 Secretary to Minister, Transport, Govt. of NCT of Delhi.
- 9 Pr. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS.
- 10 OSD to Chief Secretary, Govt. of NCT of Delhi.
- 11 Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.



(Vivek Pandey)
Joint Secretary to the Cabinet